

CP NO. 124(ND)/2015
RT No.10/2016

Sanjeev Kumar

...Petitioner

Versus.

M/s JMD Cititech Pvt. Ltd.

...Respondents

Present:- Mr.Rajan Gupta, Advocate for Mr. P.Nagesh, Advocate
for petitioner.
Mr. I.P.S.Bains, Advocate for Mr. Paritosh Budhiraja,
Advocate for respondents No. 1 to 7.

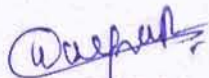
Reply to the Company Petition filed by the respondents in the


C.L.B. not received. Be awaited till the next date of hearing.

Learned counsel for the petitioner submits that the
documents from the respondents along with reply were received on
23.09.2016 and seeks time to file rejoinder. Post the matter to
04.10.2016. Last opportunity granted to the petitioner for filing rejoinder.

September 28, 2016

arora


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member (Technical)